

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Date of Hearing: 4.7.2019

Petition No.119/MP/2017

Subject : Petition under Section 79 of the Electricity Act, 2003 and in the matter of the Power Purchase Agreement dated 8.1.2011 ("PPA") entered into between NTPC Vidyut Vyapar Nigam Limited and Rajasthan Sun Technique Energy Private Limited and in the matter of extension of Scheduled Commissioning Date (SCoD).

Petitioner : Rajasthan Sun Technique Energy (P) Ltd. (RSTEPL)

Respondents : NTPC Vidyut Vyapar Nigam Ltd. and Others

Petition No. 378/MP/2018

Subject : Petition under Section 79(1)(f) of the Electricity Act, 2003 and in the matter of the Power Purchase Agreement 8.1.2011 entered into between NVVNL and Rajasthan Sun Technique Energy Private Limited.

Petitioner : Rajasthan Sun Technique Energy (P) Ltd. (RSTEPL)

Respondent : NTPC Vidyut Vyapar Nigam Ltd.

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri Hasan Murtaza, Advocate, RSTEPL
Ms. Poorva Saigal, Advocate, NVVNL
Shri Nishant Gupta, NVVNL

Record of Proceedings

Learned counsel for NVVNL sought adjournment in both the matters due to non-availability of the arguing counsel. Learned counsel for the Petitioner had no objection in this regard. Request was allowed by the Commission.

2. The Petitions shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T.D. Pant)
Deputy Chief (Law)**